IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH AT HYDERABAD.

O.A.No.1114/97.

Date of decision: 30-6-1998.

Between:

Kusuma Dasu.

Applicant.

And

- 1. The Chief General Manager, Department of Telecommunications, Survalok Complex, Gunfoundry, Hyderabad.
- 2. The General Manager, Telecom District, Rajahmundry, East Godavari District.
- 3. The Sub-Divisional Officer, Telecom,
  Amalapuram, East Godavari District.
  Respondents.

Counsel for the applicant: Sri D. Sudarshana Reddy.

Counsel for the respondents: Sri J.R.Gopala Rao.

## JUDGMENT.

(by Hon'ble Sri H. Rajendra Prasad, Member (A)

Heard Mr. Radha Krishna for Mr. D.Sudarshana Reddy on behalf of the applicant and Sri J.R.Gopala Rao for the respondents.

I do not find any scope or reason to interfere in this matter on the merits of the case and specially since the case is said to be receiving the attention of the Department of Telecom at the highest level. The

applicant would be well advised to await y the decision of the Department that may be communicated to him.

Thus the O.A., is disposed of. No costs.

H.RAJENDRA PRASAD, Member(A)

Date: 30-6-1998.

Dictated in open Court.

Rosistran

SSS.

## O.A. 1114/97.

To

- The Chief General Manager, Dept.of Telecommunications, Survalok Complex, Gunfoundry, Hyderabad.
- 2. The General Manager, Telecom Dist. Rajahmundry, East Godavari Dist.
- 3. The Sub Divisional Officer, Telecom, Amalapuram, E.G. Dist.
- 4. One copy to Mr.D.Sudarshana Reddy, Advocate, CAT.Hyd.
- 5. One copy to Mr.J.R.Gopal Rao, & XXXIX Addl.CGSC. CAT.Hyd.
- 6. One copy to HHRP.M.(A) CAT.Hyd.
- 6. One spare copy.

pvm.

10/198

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVETRIBUNAL HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE

VICE-CHAIRMAN

an i

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED: 30-6-1998.

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.NO. 111497.

T.A.No.

(w.p.

Admitted and Interim directions issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

केन्द्रोय प्रश्नेसेनिक खिकरण Central Administrative Tribunal श्रेषण / DESPATCH - 6 कि 1998 हिदराशाद न्यायपीट HYDERABAD BENCH